

17 Section

The High Court of Kerala

Kochi- 682 031
Dated- 15.01.2018

Proceedings

High Court establishment- filling up the vacancies of Personal Assistant (Selection Grade) to Judge, High Court- orders issued.

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- Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A6-81419/2017(1) dated 17.11.2017
3. High Court proceedings No.A5-43891/2015 dated 14.11.2017

Order No.A5-43891/2015

Consequent to refixation of the cadre strength of the Personal Assistant (Selection Grade) to Judge to 32 from 30 w.e.f. 07.10.2017 as per High Court proceedings read (2) above, two vacancies arose in the category of Personal Assistant (Selection Grade) to Judge. Further, there are six more vacancies in the category of Personal Assistant (Selection Grade) to Judge consequent to the promotion of Six Personal Assistants (Selection Grade) to Judge as Private Secretaries to Judge vide High Court Proceedings read (3) above.

The above said eight vacancies of Personal Assistant (Selection Grade) to Judge in the High Court are filled up on temporary basis under the Rule read (1) above as follows:

Smt. Soumya S., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 7.10.2017 F.N., in the first vacancy that arose consequent to the refixation of cadre strength as per High Court proceedings read (2) above. Smt. Soumya S., will assume charge as Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 7.10.2017 F.N.

Smt. Jily K.K., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 7.10.2017 F.N., in the second vacancy that arose consequent to the refixation of cadre strength as per High Court proceedings read (2) above. Smt. Jily K.K., will assume charge as Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 7.10.2017 F.N.

Smt. Resmy K.C., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with

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effect from 14.11.2017 F.N., vice Smt. Sijitha Sivadas, promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (3) above. Smt. Resmy K.C., will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt. Latha C.S., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 14.11.2017 F.N.

Smt. Smitha V.D., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 14.11.2017 F.N., vice Sri. K.V. Shaji, promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (3) above. Smt. Smitha V.D., will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt. Bindu K. Nair, Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 14.11.2017 F.N.

Smt. Anisha M.K., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 14.11.2017 F.N., vice Smt. Deepa A.C., promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (3) above. Smt. Anisha M.K., will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt. Beena O.K., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 14.11.2017 F.N.

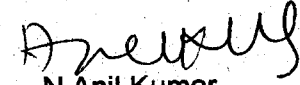
Smt. Shanila T.U., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 14.11.2017 F.N., vice Smt. Shanimole M.P., promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (3) above. Smt. Shanila T.U., will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt. Jafeela M.A., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 14.11.2017 F.N.

Smt. Sabira M.M., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 14.11.2017 F.N., vice Smt. Reby Varughese, promoted as Private Secretary to

Judge on temporary basis as per the High Court proceedings read (3) above. Smt. Sabira M.M., will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt. Latha N., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 14.11.2017 F.N.

Smt. Deepthi S., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 14.11.2017 F.N., vice Smt. Jyothi G., promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (3) above. Smt. Deepthi S., will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt. Shibina S., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 14.11.2017 F.N.

(By Order)



N. Anil Kumar
Registrar General

To

The persons concerned.
The Accountant General (A&E), Kerala, Thiruvananthapuram (9 copies)
The Sub Treasury Officer, Ernakulam
The Joint Registrars, High Court
The Finance Officer, High Court
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Chief Librarian, High Court
The Personal Assistant to the Chief Justice, High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration),
High Court
The Finance Wing, High Court
The G (Accounts- I, II & III) Sections, High Court
The A1, A2, A3, A4 & A6 Seats, High Court
The Administrative Records Section, High Court
The File/Stock file.